

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 354 of 2017**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**

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For the Appellant(s) : Mr. Nehru Mahto, Advocate.  
For the Respondents :

06/05.04.2021: Mr. Nehru Mahto, learned counsel for the appellants prays for three weeks' time.

Prayer is allowed.

This case is adjourned.

Rajnish

**(ANANDA SEN, J.)**